

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1328

ANSWERED ON:27.11.2000

SUICIDES BY FARMERS

JASWANT SINGH YADAV;KAMBALAPADU E. KRISHNAMURTHY;MADHAVRAO SCINDIA;MAHBOOB ZAHEDI;NEDURUMALLI
JANARDHANA REDDY;RAMDAS ATHAWALE;RENUKA CHOWDHURY;SURESH RAMRAO JADHAV (PATIL);SUSHIL KUMAR
SAMBHAJIRAO SHINDE

Will the Minister of AGRICULTURE be pleased to state:

(a) whether incidents of suicides by Cotton, Paddy, Sugarcane, Tobacco and Groundnut farmers and their family members in various States have been reported during the last six months;

(b) if so, the details in this regard;

(c) whether such mishaps were also noticed by the Government during the last three years;

(d) if so, the details thereof;

(e) the causes and circumstances which led to take the extreme steps and whether Government propose to enquire into the matter;

(f) whether arrears of payment for supply of Agricultural Commodities are piling up and if so, the latest accumulation of such arrears; (g) whether the Union Government have provided any help/relief package to farmers in various States and propose to send Central Teams to assess condition of farmers in various States; (h) if so, the details thereof; (i) whether any assistance is likely to be extended to farmers in those States which are affected by natural calamities; and (j) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD Y. NAIK)

(a) & (b): The Government of Andhra Pradesh has reported 22 cases of suicides during 2000-01 due to crop failure while the Governments of Gujarat, Madhya Pradesh, Punjab and Rajasthan have reported that there are no cases of such suicides. No report on suicides has been received from the other States.

(c) to (e): The Government of Andhra Pradesh reported 358 cases during 1997 & 1998 and 5 cases during 1999-2000, the Government of Karnataka reported 60 cases during 1998, the Government of Maharashtra reported 32 cases during 1998 and the Government of Punjab reported 418 cases during 1997 and 3 cases during 1998.

While the suicides in Andhra Pradesh, Karnataka and Maharashtra were mainly due to crop failure and indebtedness, in Punjab the reasons include family discord, alcohol & illicit drug use, indebtedness, loss of status and crop failure.

(f) No such details are maintained.

(g) to (j): It is primarily the responsibility of the State Governments concerned to undertake immediate relief measures in the wake of natural calamities. The Central Government supplements the efforts of the State Governments in accordance with the recommendations of the Finance Commissions appointed from time to time. Central Teams are deputed, wherever necessary, for assessment of the situation in the wake of natural calamities. Central share of Calamity Relief Fund (CRF) for 2000-01 has been released to States for undertaking immediate relief measures in the wake of natural calamities. Details of State-wise releases are annexed.

RELEASE OF INSTALMENTS OF CENTRAL SHARE OF CALAMITY

RELIEF FUND FOR 2000-01

(RS. IN CRORE) (RS. IN LAKHS)

S. NO.	NAME OF STATE	Allocation share	Central Instalments released	First	Second	Third	Fourth	Total
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1	Andhra Pradesh	198.06	148.54	3889.10	3889.10	7075.80	14854.00
2	Arunachal Pra	12.02	9.02	219.91	219.91	439.82	
3	Assam	101.49	76.12	1566.47		1566.47	
4	Bihar	123.66	92.74				
5	Goa	1.24	0.93	33.58	12.92	46.50	
6	Gujarat	161.40	121.05	4371.17	4371.17	4371.17	13113.51
7	Haryana	81.30	60.98	784.32	784.32	1568.64	
8	Himachal Pra	43.49	32.61	843.90		843.90	
9	Jammu & Kashmir	34.90	26.18	617.49	691.51		1309.00
10	Karnataka	74.57	55.93	1310.81	1485.69		2796.50
11	Kerala	67.24	50.43	1734.39		1734.39	
12	Madhya Pradesh	90.10	67.58	1598.97	1598.97		3197.94
13	Maharashtra	157.20	117.90				
14	Manipur	2.87	2.15	78.00	78.00	156.00	
15	Meghalaya	3.94	2.95	87.75	87.75	175.50	
16	Mizoram	2.97	2.23	40.08	40.08	31.34	111.50
17	Nagaland	1.96	1.47	53.08		53.08	
18	Orissa	109.47	82.10	1535.06	1535.06	1034.88	4105.00
19	Punjab	122.72	92.04	1695.39		1695.39	
20	Rajasthan	207.00	155.25	5606.15	5606.15	5606.15	16818.45
21	Sikkim	6.91	5.18	147.33	147.33	294.66	
22	Tamil Nadu	102.64	76.98	1858.97	1990.03		3849.00
23	Tripura	5.20	3.90	140.83		140.83	
24	Uttar Pradesh	178.64	133.98	3918.35		3918.35	
25	West Bengal	101.10	75.83	1606.56	1606.56	578.38	3791.50 7583.00

TOTAL: 1992.09 1494.07 33737.66 24144.55 18697.72 3791.50 80371.43